

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:5616
ANSWERED ON:30.04.2003
REPRESENTATION FROM THE FEDERATION OF SMALL SCALE INDUSTRIES
DUKHA BHAGAT;MANSINH PATEL

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) whether the Government have received any representation from the Federation of Small Scale Industries, wherein the Government have been requested to punish certain companies and remove the provision of reservation of reserved areas for the small scale industries; and

(b) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SMALL SCALE INDUSTRIES AND DEVELOPMENT OF NORTH-EASTERN REGION (SIBANTA PAN SIKDAR)

(a) & (b): Government have occasionally received complaints of violation of reservation policy by large scale manufacturers from various quarters. Action against the violators of the reservation policy is initiated as per the provisions of the Industries (Development & Regulation) Act, 1951 (IDR Act). As regards representations for removal of the provision of reservation, the issue of reservation/dereservation of items for exclusive manufacture in the Small Scale Industries (SSI) sector is examined on a continuous basis by the Government based on the recommendations of the Advisory Committee constituted under the IDR Act. In addition, the Ministry of Small Scale Industries always consults the stakeholders in this respect.